Annexure-6

Name of the corporate debtor: Frost International Limited; Date of commencement of CIRP 09-02-2023 List of creditors as on 21-04-2026

List of operational creditors (Employees)

(Amount in ₹)

Claim No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Name of Authorized Representative, if any	Name of Employee	Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Ravindra Das	22-02-2023	7,55,344	3,93,013	Gratuity	No		-	2,00,000.00	3,62,331	-	
2		Pradeep Srivastava	22-02-2023	98,971	98,971	Gratuity	No		-	-	-	-	
3		Ankur Garg	22-02-2023	2,28,462	2,23,385	Gratuity	No		-	-	5,077	-	
4		Hemant Kamodia	22-02-2023	2,55,000	2,52,050	Gratuity	No		-	-	2,950	-	
5		Atul Kumar Trivedi	23-02-2023	5,85,480	4,91,538	Gratuity	No		-	-	93,942	-	
6		Gopal Saxena	23-02-2023	2,63,239	2,36,660	Gratuity	No		-	-	26,579	-	
7		Rajesh Shetty	24-02-2023	75,000	62,676	Gratuity	No		-	-	12,324	-	
8		Atul Rastogi	24-02-2023	12,50,000	12,50,000	Gratuity	No		-	-	-	-	
9		Vikas Kapil	21-02-2023	3,52,000	2,54,373	Gratuity	No		-	-	97,627	-	
10		Jitender Pawar	25-02-2023	1,22,250	1,09,875	Gratuity	No		-	-	12,375	-	
11		Sanjeev Kumar Mehta	21-03-2023	3,02,307	3,02,307	Gratuity	No		-	-	-	-	
12		Neetu Patnayak	21-03-2023	11,65,212	11,65,212	Gratuity	No		-	-	-	-	
13		Pritam Kumar	21-03-2023	1,23,115	1,23,115	Gratuity	No		-	-	-	-	
14		Bhupal Singh Bisht	23-03-2023	1,12,016	1,12,016	Gratuity	No		-	-	-	-	
15	Kanak Sanganeria	Sanjay Sanganeria	20-03-2023	5,13,462	5,13,462	Gratuity	No		-	-	-	-	
16		Pooja Budhiraja	11-03-2023	5,97,300	3,30,000	Gratuity	No		-	-	2,67,300	-	
17		Aanchal Chauhan	07-04-2023	3,56,385	2,99,885	Gratuity	No		-	-	56,500	-	
18		Kushala Shetty	10-04-2022	1,45,536	1,24,113	Gratuity	No		-	-	21,423	-	
19		Pramod Yadav	10-04-2022	1,41,403	1,41,403	Gratuity	No		-	-	-	-	
20		Kanishka Saran	10-04-2022	6,18,230	6,18,230	Gratuity	No		-	-	-	-	
21		Nitin Verma	13-04-2022	1,55,769	1,51,875	Gratuity	No		-	-	3,894	-	
22		Brajesh Shanker Mishra	14-04-2023	4,60,888	4,60,888	Gratuity	No		-	-	-	-	
23		Harish Singh	19-04-2023	1,23,594	1,23,594	Gratuity	No		-	-	-	-	
24		Arvind Kumar Singh	19-04-2023	77,705	77,705	Gratuity	No		-	-	-	-	
25		Ranjeet Jha	19-04-2023	58,154	58,154	Gratuity	No		-	-	-	-	
26		Gopal Bahadur (driver)	19-04-2023	1,29,000	1,29,000	Gratuity	No		-	-	-	-	
27		Ajay Verma	10-05-2023	6,68,123	6,68,123	Gratuity	No		-	-	-	-	
28		Santosh Rane	11-05-2023	1,32,924	1,32,924	Gratuity	No		-	-	-	-	
29		Rajpal Yadav	31-05-2023	1,84,306	1,83,288	Gratuity	No		-	-	-	1,017.54	
30		Nupur Rakshit	31-05-2023	1,34,076	1,29,231	Gratuity	No		-	-	-	4,845.23	
31		Pramod Kumar Paswan	31-05-2023	1,13,027	1,11,315	Gratuity	No		-	-	-	1,712.00	
32		Sanatan PD Das	31-05-2023	3,50,403	3,30,346	Gratuity	No		-	-	20,057	-	
33		Sarjee Kumar	31-05-2023	1,12,016	1,11,007	Gratuity	No		-	-	-	1,009.00	
34		Rahul Verma	10-07-2023	69,230	69,230	Gratuity	No		-	-	-	-	
35		Praveen Wadhera	28-07-2023	4,45,710	4,45,710	Gratuity	No		-	-	-	-	
36		Vishal Verma	18-08-2023	1,00,962	1,00,962	Gratuity	No		-	-	-	-	
37		Kumud Bajpai	28-08-2023	67,246	65,077	Gratuity	No		-	-	-	2,169.00	
	Total			**1,14,43,845**	**1,04,50,713**				**-**	**2,00,000**	**9,82,379**	**10,753**	

Notes:

1 Acceptance of the claim is subject to receipt of certain documents /clarifications from the claimants. The analysis and findings delineated in this report are specifically subject to information received upto 21-04-2026. The same may change subject to any material information received from the creditors affecting the claim amounts.

2 The list of admitted claims of the claimants is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.

3 If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the IRP/RP undertaking this verification process.